

**H.H. THE ADDITIONAL SESSIONS JUDGE****SHRI. D. S. DESHMUKH****Court Room No. 21****Daily Board 05.09.2020**

Sr. No.	Case Nos.	Partly Name
<b><u>ARGUMENTS</u></b>		
1	A.B.A. 928/2020	Dilip Ganpat Nevse Versus The State Lokmanya Tilak Marg P. Station
2	A.B.A. 921/2020	Praveen Bhavarlal Gandhi Versus The State through I.T. Marg Police Station
3	Misc. APLN. MCOC 622/2020	State- Kurar police station V/S Uday Shradaprasad Pathak & 2 ors.
<b><u>REPLY/SAY</u></b>		
4	MA IN ABA 242/2020	Ramesh Lakhulal Chaurasia and Anr Versus State -V P Road Police Station
5	A.B.A. 918/2020	Ameer Khan S/o Raisuddin Khan Versus The State -Kurla Railways Police Station
6	CR B.A. 1799/2020	Kamlesh Bokadia Versus The State - V. P. Road Police Station
7	CR B.A. 1788/2020	Azam Naseer Khan Versus The State - DCB CID - Unit IX
8	CR B.A. 1789/2020	Vinod Bajliya Sathiya Versus The State - V. P. Road Police Station
9	A.B.A. 949/2020	Deepakkumar Duluchand Jain V/S L.T. Marg police station
10	A.B.A. 950/2020	Hetul Rameshchandra Ranka V.S L.T. Marg police station
11	Cr B.A. 1787/2020	Rehna Nasim Duniya @ Shaikh V/s The Maharashtra -DCB CID Unit-IX
12	CR B.A. 1811/2020	Rakep Aslam Shaikh V/S Wadala Police Station

<b><u>APPEARANCE</u></b>		
13	CR M.A. 1103/2020	Mohd. Shabbir Abdul Karim Shaikh Versus The State - Pydhonie Police Station
14	CR M.A. 1104/2020	Mohd. Nasim Abdul Latif Sahikh -Versus The State - Pydhonie Police Station
15	CR B.A. 1829/2020	Ramzan Yasin Shaikh and Anr. Versus The State - DCB CBID Unit - VIII
<b><u>ORDER</u></b>		
16	MISC. APPLN IN MCOB 463/2020	State – Kurar police station V/s Uday Shardaprasad Pathak
17	BA IN MCOB 865/2020	Mangesh Jaishankar Pandey Versus State Kurar Police Station
18	A.B.A. 776/2020	Ankit Deepak Jain V/S State- L.T. Marg Police Station
19	A.B.A. 915/2020	Vijay Bhupatrai Mehta V/S L.T. Marg police station.
20	BA IN MCOB 855/2020	Altaf Aziz Shaikh Versus STATE GOVERNMENT Kherwadi P. Station
21	SPL CASE 557/2020	Kherwadi Police Station Versus Tahir Hussain Kazim Hussain Rizavi @ Mannu @ Raju @ Mannu Batla and Others
22	CR B.A. 1759/2020	Mohd Arif Jahir Ali Shaikh Versus The State - Vashi Ralway Police Station